

guidelines prescribe situations when delivery of documents can be treated as good or bad in the Stock Exchange. These guidelines cover transfer deeds, share certificates and miscellaneous items.

Import of Locomotives

1198. DR. B.L.SHAILESH : Will the Minister of RAILWAYS be pleased to state:

(a) whether the trial of the recently imported electric locomotives from various countries has been held; and

(b) if so, the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) 18 numbers of 6000 horse power thyristor electric locomotives imported from Japan and Sweden are undergoing the performance tests and service trials, planned for one year which are due to be completed by later part of 1989.

(c) Does not arise at this stage.

Diesellisation of Mail/Express Trains

1199. PROF. NARAIN CHAND PARASHAR : Will the Minister of RAILWAYS be pleased to state:

(a) whether a number of Mail/Express trains have been dieselised since June, 1986;

(b) if so, the details thereof, zone-wise, alongwith the number of trains which still remain to be dieselised in each zone as on 31 March, 1988;

(c) whether there is any proposal for dieselisation of additional trains; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (d). Dieseli-

sation/de-dieselisation of passenger trains is an on going process depending upon the need and availability of diesel locos; changing from time to time. Normally they are used for haulage of long distance Mail/Express trains and freight trains. No such statistics are maintained.

Poor Amenities in 33 Up-34 DN Jammu Mail

1200. PROF. NARAIN CHAND PARASHAR : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Administration are aware of the poor passenger amenities in First-cum-Second Class coaches, attached to various Mail/Express trains;

(b) if so, whether the through First-cum-Second Class Coach for Hoshiarpur attached to 33 UP/34 DN Jammu Mail is one such coach in which a complaint to this effect was lodged with the guard in July, 1988; and

(c) if so, the action taken on the complaint and the steps proposed to be taken to improve the functioning of these facilities?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) No, Sir, Full complement of passenger amenities are provided as per the accepted schedule, recommended by the Amenities Committee.

(b) and (c). It has not been possible to lay hands on any such of complaint. However, further enquiry is being made to find it out for taking remedial action.

New Railway Lines as Deposit Works

1201. PROF. NARAIN CHAND PARASHAR : Will the Minister of RAILWAYS be pleased to state:

(a) whether any preliminary surveys have been conducted for the construction of new railway lines in various States, as

deposit works during the Seventh Five Year Plan;

(b) if so, the details of each State sponsored survey and the decision taken by Government on their sanction and construction; and

(c) in cases not yet decided the likely date by which a decision would be taken for their sanction and construction?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Demand for Restoration of Shimla Mail and Ranchi Express

1202. PROF. NARAIN CHAND PARASHAR : Will the Minister of RAILWAYS be pleased to state:

(a) whether the people of Himachal Pradesh, Haryana, Punjab and U.T. Chandigarh have been demanding the restoration of Shimla Mail (Plying between Kalka and Amritsar) as also the Ranchi Express; and

(b) if so, the likely date by which a decision for their restoration would be taken?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b). With effect from Nov. 1988 Time Table, reorganisation have been done to provide Kalka-Amritsar and Kalka-Ranchi (Hatia) service by 801/802 linking 803/804.

Modern Pump Sets

1203. SHRI PRAKASH V. PATIL : Will the Minister of WATER RESOURCES be pleased to state:

(a) whether modern pump sets/tubewells have been introduced which are more efficient and less costly to operate than the

present ones;

(b) if so, the details thereof;

(c) whether they are under ISI certification;

(d) what are the comparative cost and their capacity; and

(e) whether adequate publicity is being given to farmers for its utilisation?

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) to (e). In respect of Agricultural pumpsets/Tubewells, there is no classification like modern pumpsets/tubewells. Bureau of Indian Standards has formulated a number of Indian Standards on pumpsets. Most of the industrial units in the organised sector are manufacturing pumpsets in accordance with these specifications. National Bank for Agriculture and Rural Development (NABARD) is providing refinance to credit institutions only for Agricultural pumpsets having ISI Certification. Average unit cost for purposes of scheme appraisal as prescribed by NABARD varies from State to State according to horse power and type of Pump/motor/engine used in the pumpset.

Survey on the Course of Ganga due to Earth-Quake

1204. SHRI PRAKASH V. PATIL : Will the Minister of WATER RESOURCES be pleased to state:

(a) whether steps have been taken to survey the course of Ganga in Bihar to find out whether any change has occurred or is likely to occur due to earthquake; and

(b) if so, the detailed findings of the study?

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) No change in the course of the Ganga